

ITEM NO.802

COURT NO.9

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5030/2022

JAI PRAKASH UTTAM

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 10-05-2024 This appeal was called on for mentioning today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE SANJAY KAROL

For Appellant(s) Ms. Parul Shukla, AOR (Mentioned by)

For Respondent(s) Ms. Sakshi Kakkar, AOR
Mr. Harish Pandey, AOR

UPON being mentioned by counsel the Court made the following
O R D E R

This matter was mentioned by learned counsel for the appellant.

List the matter in the month of August, 2024.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER